

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1920
ANSWERED ON:05.12.2012
CIVIL NUCLEAR CO-OPERATION AGREEMENT
Gandhi Shri Feroze Varun;Semmalai Shri S.

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the progress registered in the implementation of Bilateral Civil Nuclear Co-operation Agreement between India and Canada;
- (b) whether Canada is willing to sell nuclear reactors to India;
- (c) if so, the details thereof;
- (d) whether Canada and Australia have agreed to export uranium nuclear fuel only if Government allows them to scrutinize the use of its nuclear material; and
- (e) if so, the reaction of the Government thereto?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIR (SHRIMATI PRENEET KAUR)

(a) to (e) The Government of India and the Government of Canada signed an Agreement for Cooperation in Peaceful Uses of Nuclear Energy, during the visit of Prime Minister Manmohan Singh to Canada in June 2010.

Broad-based cooperation is envisaged between India and Canada as per provisions of the India-Canada Agreement for Cooperation in Peaceful Uses of Nuclear Energy of 2010.

During the visit of Canadian Prime Minister Stephen Harper to India from 4-9 November 2012, the two sides initialled the Appropriate Arrangement for implementation of the India-Canada Agreement for Cooperation in Peaceful Uses of Nuclear Energy.

During the visit of Australian Prime Minister Julia Gillard to India between 15-17 October 2012, both sides announced that India and Australia would commence negotiations on a bilateral Civil Nuclear Cooperation Agreement.